

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha in due course.

Development of Wild Life

4977. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have drawn up any scheme for the development of wild life tourism ;

(b) if so, the details thereof;

(c) the amount allocated for the development of wild life tourism during the Seventh Plan period; and

(d) the details of the steps taken or proposed to be taken to promote wild life tourism during the plan period?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) For the development of wild life tourism the Government of India provides financial assistance to the State and Union Territories for provision of accommodation and transport facilities in the wild life sanctuaries/national parks.

(c) During the Seventh Five year Plan an allocation of Rs. 200 lakhs has been made for providing infrastructural facilities in wild life sanctuaries/national parks.

(d) In addition to augmenting tourism infrastructure in the wild life sanctuaries/national parks, the Department of Tourism is also supplementing the efforts of State Governments and Union Territories in publicising the wild life attractions of India through publicity literature and films etc.

Import of Edible Oils

4978. SHRI MANVENDRA SINGH: SHRI SWAMI PRASAD SINGH:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantity of different types of edible oils imported during the last three years; and

(b) the transit and handling losses incurred during the transaction and their value in foreign exchange/Indian Rupees?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA) : (a) The quantity of edible oil imported during the last three years (April-March), oilwise and year-wise, is as under:-

(Quantity in lakh tonnes)

Edible Oils	1985-86	1986-87 (Prov.)	1987-88 (Prov.)
Soyabean Oil	3.64	2.14	4.69
Neutralised Palm Oil	0.56	2.12	1.365
Rapeseed Oil	1.66	2.14	3.40
RBD Palm Oil	0.69	0.64	1.13
RBD Palmolein Oil	4.25	6.02	0.145
	10.80	13.06	19.65

(b) The total transit and handling losses during the above period are 7767 MTs valued at approx. Rs.5 crores

Jammu-Udhampur Railway Line

4979. SHRI MOHD. AYUB KHAN: Will the Minister of RAILWAYS be pleased to state:

(a) the estimated cost of the Jammu-Udhampur railway line project;

(b) when the work on this project was started;

(c) the expenditure incurred so far on construction of this railway line; and

(d) the progress made so far?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Rs. 112 crores.

(b) 1981-82.

(c). Expenditure incurred upto March 1988 is Rs. 14.54 crore, Outlay for 1988-89 is Rs. 7 crores.

(d) 12%.

Irregularities in Purchase of Plants in NDMC

4980. SHRI NARAYAN CHOUBEY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any complaints have been received about alleged irregularities in the purchase of plants by the officers in the horticulture programme of the NDMC ;

(b) if so, the details thereof; and

(c) whether any inquiry has been made and if so, the outcome thereof and action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). The N.D.M.C have reported that a complaint has been received from one Shri Hari Ram, Secretary, N.D.M.C. Employee's Union (Regd.) CWC, Lodi Road, New Delhi on 21.4.1988 with regard to purchase of material, including plants, made by its Horticulture Department during Feb.1988.

(c) The complaints is being investigated by the NDMC.

Building For CGHS Dispensary, Harinagar

4981. SHRIMATI USHA CH- OUDHARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a huge building constructed for housing the CGHS dispensary in Hari Nagar, Delhi is lying vacant;

(b) if so, the reasons therefor;

(c) whether CGHS dispensary being run in a rented premises in Mayapuri which is predominantly catering to the needs of the residents of Hari Nagar;

(d) if so, the rent paid by CGHS for the Mayapuri building during the last three years, year-wise and the reasons for not shifting the dispensary to the newly constructed building; and

(e) the steps being taken to shift the dispensary from the rented premises to the newly constructed building in Hari Nagar to mitigate the hardships being experienced by the residents of Harinagar?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTILAL VORA) : (a) No, Sir.

(b) Does not arise.

(c) to (e). The CGHS dispensary in